

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 9th January, 2013

NO.HC.VII-01/2013/ 292 /A. Shri Pranjal Das, Addl. District and Sessions Judge, Nagaon is transferred and posted as Addl. District and Sessions Judge, NO.1 Tinsukia (FTC), vice Shri Prasanta Buragohain transferred.

Shri Das will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Nagaon and proceed to join at his new place of posting immediately.

NO.HC.VII-01/2013/ 293 /A. Shri Gautam Baruah, Addl. District and Sessions Judge, NO.1, Kamrup, Guwahati is transferred and posted as Addl. District and Sessions Judge, Nagaon, vice Shri Pranjal Das transferred.

Shri Baruah will hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Kamrup, Guwahati and proceed to join at his new place of posting immediately. He will remain in-charge of the District and Sessions Judge, Nagaon.

NO.HC.VII-01/2013/ 294 /A. Shri Prasanta Buragohain, Addl. District and Sessions Judge, No.1, Tinsukia (FTC) is transferred and posted against the newly created post of Addl. District and Sessions Judge, Dhubri, vide Govt. letter NO.JDJ(E) 241/2012/17 dated 05.11.2012.

Shri Buragohain will hand over charge of his Court and Office to the District and Sessions Judge, Tinsukia and proceed to join at his new place of posting immediately.

NO.HC.VII-01/2013/ 295 /A. In partial modification of this Registry's Notification NO.HC.VII-10/2012/10731/A dated 13.12.2012, Smti Ipsita Borthakur, Judicial Magistrate, 1st Class, Darrang, Mangaldoi is transferred and posted against the vacant post of Judicial Magistrate, 1st Class, Kamrup, Guwahati.

Smti Borthakur will hand over charge of her Court and Office, as instructed in the High Court Notification dated 13.12.2012 and proceed to join at her new place of posting immediately. Her transfer matter may be reviewed after 3 (three) months.

By Order,
Sd/-Robin Phukan,
I/C REGISTRAR (VIGILANCE)

MEMO NO. HC.VII-01/2013/ 296 - 323 /A.

Dated 09.01.2013